

Code of Efficiency

*155. { Shri S. M. Banerjee:
Shri Shree Narayan Das:

Will the Minister of Labour and Employment be pleased to state:

(a) whether A.I.T.U.C., H.M.S. and U.T.U.C. have opposed introduction of code of efficiency;

(b) if so, the reaction of Government; and

(c) whether Government have dropped this scheme?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes, at the Indian Labour Conference in October, 1961 the representative of the A.I.T.U.C. opposed the idea, while the representative of the H.M.S. and U.T.U.C. appreciated the idea underlying the Code but felt that the time was not yet ripe for introducing the same.

(b) and (c). According to the decision reached at the Indian Labour Conference the Code is proposed to be discussed in a Tripartite Committee.

भूतपूर्व पुनर्वास मंत्रालय के कर्मचारी

*१५६- श्री बाल्मीकी : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) भूतपूर्व पुनर्वास मंत्रालय के प्रथम, द्वितीय तथा तृतीय श्रेणी के कितने कर्मचारियों को अन्य स्थानों पर लगा लिया गया है ; और

(ख) मंत्रालय की समाप्ति तक कितने कर्मचारियों को अन्य स्थानों पर नहीं लगाया गया था ?

निर्माण, आवास और संभरण मंत्री (श्री मेहरचन्द खन्ना) : (क) और (ख). जानकारी एकत्रित की जा रही और उपलब्ध होने पर समा की मेज पर रख दी जायेगी।

Coal Mines Provident Fund Scheme

*157. { Shri A. K. Gopalan:
Shri S. M. Banerjee:

Will the Minister of Labour and Employment be pleased to state:

(a) from what date it is proposed to enhance the rate of contribution to the Coal Mines Provident Fund Scheme from $6\frac{1}{4}$ to 8-13 per cent; and

(b) for which of the industries covered by the Employees' Provident Fund Scheme this enhanced rate of contribution will apply?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) No date has yet been fixed. The proposal under consideration is to enhance the rate from $6\frac{1}{4}$ per cent to 8 per cent of the total emoluments

(b) Under the Employees' Provident Fund Act, 1952 the proposal is to enhance the rate of contribution from $6\frac{1}{4}$ per cent to 8 per cent of basic wages, dearness allowance and retaining allowance, if any, and to apply this to the following four industries. in the first instance:—

- (i) Cigarettes;
- (ii) Electrical, mechanical or general engineering products;
- (iii) Iron & Steel; and
- (iv) Paper.

Death of D.I.G. Police in Nagaland

*158. { Shri Muhammed Elias:
Shri Raghunath Singh:
Shri Birendra Bahadu Singh:
Shri Anjanappa:
Shri Hari Vishnu Kamath:
Shri Daji:
Shri S. M. Banerjee:

Will the Prime Minister be pleased to state:

(a) whether Government have enquired into the cause of the fire by which the Deputy Inspector General